



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday, 1st May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|---------------|--|--|---|--|
| <b>ORDERS</b> |  |  |   |  |
| 1             | <a href="#">Arb.A./16/2017</a>   | SMC GLOBAL SECURITIES LTD.<br><b>Versus</b><br>MR PIYUSH KHEMANI and ANR                 | MR.S KUMAR<br>PETITIONER IN PERSON                          | MR. S CHAMARIA<br>MR. M PHUKAN<br>MR M ALI<br>MR. S CHANDA                   |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/3650/2017</a><br><b>in</b> <a href="#">Arb.A./16/2017</a> | SMC GLOBAL SECURITIES LTD.<br><b>Versus</b><br>MR PIYUSH KHEMANI and ANR                 | MR. D SENAPATI<br>PETITIONER IN PERSON<br>MR. S KUMAR       |  |
| 2             | <a href="#">WP(C)/840/2024</a>   | DULAL SAIKIA AND 5 ORS<br><b>Versus</b><br>ASSAM STATE WAREHOUSING CORPORATION AND 3 ORS | MR C GOSWAMI  | GA, ASSAM  |
| 3             | <a href="#">WP(C)/849/2024</a>   | TALUKDAR HUSSAIN MD ARSHAD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS              | MR. S K DAS<br>MR R KARIM<br>MR D BARMAN<br>MR A I TALUKDAR | SC, SSUHS<br>SC, N M C<br>SC, HEALTH   |
| 4             | <a href="#">WP(C)/1041/2024</a>  | PUNJAB NATIONAL BANK<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                   | MR. A GANGULY<br>MR. A DHANUKA                              | GA, ASSAM<br>MR B P BORAH (r-4)<br>MR P J DUTTA (r-4)<br>MISS. J GOGOI (r-4) |
| 5             | <a href="#">WP(C)/1284/2024</a>  | SARANGA BHUYAN AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MR S BORTHAKUR<br>MS. P BORAH                               | SC, HEALTH   |

LEAVE NOTE OF ADVOCATES FOR 01/05/2024

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR   | 09-04-2024 | To | 01-05-2024 |
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[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

| Sr.No.        | Case Number   | Main Parties  | Petitioner Advocate                       | Respondent Advocate  |
|---------------|---|---|---|--|
| <b>ORDERS</b> |   |   |   |  |
| 1             | <a href="#">PIL/55/2022</a>   | DULENDRA CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS  | MR. N H BARBHUIYA<br>MR R DAS             | MR H R A CHOUDHURY (r-13,14)<br>SC, P AND R.D.<br>GA, ASSAM<br>MR F U BARBHUIYA (r-13,14)<br>MR. M A CHOUDHURY (r-13,14)<br>GK GOGOI (R-12)  |
| 2             | <a href="#">I.A.(Civil)/3094/2022</a><br>in <a href="#">WA/161/2022</a> | ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR.<br><b>Versus</b><br>SAUKOT ALI AND 5 ORS. | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ | GA, ASSAM<br>ASSTT.S.G.I.  |
|               | <b>WITH</b><br><a href="#">WA/161/2022</a>                              | PARAMANANDA BORAH AND ORS.<br><b>Versus</b><br>SAUKOT ALI AND 5 ORS.  | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ | GA, ASSAM<br>MR. S K MEDHI<br>SC, NHIDC<br>ASSTT.S.G.I.  |
| 3             | <a href="#">PIL/71/2023</a>   | AMZAD HUSSAIN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 15 ORS.   | MR. S DUTTA<br>MS A DAS<br>MS. I DAS      | GA, ASSAM<br>MR. S C BISWAS (r-5)<br>MR. J AHMED (R-16)<br>MR. A RAHMAN (R-9,14)<br>MS A HUSSAIN (R-16)<br>MS. U NANDA(r-5)<br>MS. J GHOSH(r-5)<br>R BEGUM (R-16)<br>H G DAISY<br>MR. R ISLAM (R-16)<br>SC, REVENUE(r-5) |
| 4             | <a href="#">PIL/76/2023</a>   | MINDAR KIRI TERON<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.   | MR. A I KATHAR<br>MR B RONGPHAR           | GA, ASSAM<br>MR. K K PARASAR (R-1,3)<br>DY.S.G.I.<br>SC, K A A C<br>SC, PWD  |
| 5             | <a href="#">WA/405/2023</a>   | PRAMOD KUMAR JHA AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                                   | MR F U BARBHUIYA<br>MS S DAS              | MR. S C KEYAL<br>GA, ASSAM<br>SC, SEC. EDU.  |

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BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

| Sr.No.        | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|---------------|--|---|---|--|
| <b>ORDERS</b> |  |   |   |  |
| 1             | <a href="#">WA/29/2023</a>   | SUPIARA BEGUM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.       | MR. M HUSSAIN<br>MR. N H BARBHUIYA                            | GA, ASSAM  |
| 2             | <a href="#">PIL/79/2023</a>  | TAREK AKHTAR ANSARI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS | MD. I HUSSAIN<br>MD. I HUSSAIN<br>H M S ELAHI<br>MR. ALOMGEER | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SEC. EDU.  |
| 3             | <a href="#">WP(C)/822/2023</a><br>WITH WP(C)1340/2016,<br>I.A.(C)2278/2022 | ANANTA SAIKIA<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                  | MR. S K GOSWAMI<br>MR. R SHARMA                               | MRS S BARUAH<br>DY.S.G.I.  |
| 4             | <a href="#">I.A.(Civil)/1538/2023</a><br>in WA/5985/2023                   | DIPU KUMAR DAS<br><b>Versus</b><br>UNION OF INDIA AND 7 ORS.                    | MR. N J KHATANIAR<br>P BORAH                                  | MR. N DEKA(R-2,3,4 AND 5)<br>MR H K DAS (r-6,7)<br>MR. M GOGOI (R-2,3,4 AND 5)<br>MR. U PATHAK (r-6,7)<br>MS E CHOUDHURY(R-2,3,4 AND 5)<br>MR N K SARMA (r-6,7)<br>DY.S.G.I. |
|               | <b>WITH</b><br><a href="#">WA/5985/2023</a><br>(Filing Number)             | DIPU KUMAR DAS<br><b>Versus</b><br>UNION OF INDIA AND 7 ORS. E                  | MR. N J KHATANIAR   |  |
| 5             | <a href="#">Review.Pet./23/2024</a>  | JAGEN BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. A K DUTTA<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR         | MS. P DAS, SC,<br>SECONDARY EDU. DEPTT.<br>GOVT. OF ASSAM  |

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